

NATIONAL COMPANY LAW TRIBUNAL  
COURT-V, MUMBAI BENCH

204. RCP(IB)/6(MB)2024

**IN THE MATTER OF**

Thin Computing Solutions Private Limited

... Petitioner

Vs

Forbes Technosys Limited

... Respondent

U/s 9 of the Insolvency and Bankruptcy Code, 2016

**Order Delivered on 16.04.2024**

CORAM:

MS. REETA KOHLI,  
MEMBER (J)

MS. MADHU SINHA,  
MEMBER (T)

**Appearance through VC/Physical/Hybrid Mode:**

For the Petitioner: CS PS Thakre (PH)

For the Respondent:

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**ORDER**

Counsel for Respondent prays for a short adjournment to file the reply. Allowed as prayed for. Let the reply be filed before the next date of hearing by serving an advance copy with the Counsel opposite. Adjourned to **03.05.2024**.

Sd/-  
MADHU SINHA  
Member(Technical)

Sd/-  
REETA KOHLI  
Member(Judicial)

/Ziyaul/